

**COURT-II**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(APPELLATE JURISDICTION)

**Appeal No. 39 of 2014 & IA-122 of 2014**

**Dated :** **5<sup>th</sup> November, 2014**

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Shree Renuka Sugar Ltd. ... Appellant(s)**  
**Versus**  
**Gujarat Energy Transmission Corporation**  
**Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Kush Chaturvedi  
Mr. Subhranshu Padhi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Anushree Bardhan for R-1

**ORDER**

At the request of the learned counsel for the parties, post the matter for further hearing on **8<sup>th</sup> December, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

vt/vg

**(Rakesh Nath)**  
**Technical Member**